Accidents in Coal Mines

- @3467. SHRI SUNIL BASU RAY: Will the Minister of LABOUR be pleased to state:
- (a) whether the number of accidents is increasing in the coal mines;
- (b) if so, what is year-wise and company-wise break-up of accidents since 1975;
- (c) what were the causes of these accidents:
- (d) what is the number of fatal and serious accidents, place-wise, category-wise since 1975;
- (e) whether any remedial action has been taken in this regard; and
- (f) what i_S the Status of the report on these actions, if any, taken so far?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) There has been a general decline in the number of accidents in coal mines since the year 1975.

- (b) Figures are given in Statement-I. [See Appendix CXLIII, Annexure No. 129].
- (c) These accidents have occurred due to various causes such as fall of roof and sides; transportation machinery; explosives; electricity, gas, fall of persons and objects, eruption of water etc.
- (d) Figrues are given in Statement II. [See Appendix CXLIII, Annexure No. 130]
- (e) and (f) The Department of Coal have indicated that they have taken the following measures to promote safety in coal mines:—

(i) Workers' participation in safety matters through regular meetings of safety Committee, holding of tripartite safety meeting at the mine level, at area level, at corporate level.

to Questions

- (ii) Implementation of recommendations of various Conference and Standing Committees, besides compliance with the provisions of the statute.
- (iii) Training and re-training of workmen.
- (iv) Special attention to support of roof and sides in underground mines, and introduction of safer technology of long-wall mining and open cast mining.
- (v) Introduction of tele-monitoring system, tele-communication system, observance of mine safety weeks and organising special safety drives etc.
- 2. Directorate General of Mines Safety, Dhanbad also takes appropriate action including issue of notices for improvement of a mine and work practices, prohibiting employment in or about a mine or part thereof, suspension of statutory certificates and launching of prosecution.

हवाई-सेवाओं की कमी के संबंध में हज धातियों से ग्रुप्थावेटन

- @@3468 श्री मीर्जा इशदिवें भंः क्या विवेश मंत्री यह बताने की कृषा करेंगे कि :
- (क) क्या ह्वाई-सेव भ्रों की कमी के संबंध में हज या दियों से कोई भ्रम्य वेदन प्राप्त हुआ है और यदि हां, तो उसका ब्योरा क्या है, तथा इस संबंध में क्या निर्णय लिया गया है, तो इसके क्या कारण हैं;
- (ख) क्या सरकार हज याद्मियों की बढ़ती हुई संख्या को देखते हुए वर्तमान हवाई-सेवाग्रों के अतिरिक्त अहमदाबाद से जेंद्दाह तथा दूसरे स्थानों के लिए
- @@पूर्वत : अताराति प्रश्न 2795, 19 ग्रमस्त, 1987 से स्थानन्तरित ।

[@]Previously Unstarred Question 2482 transferred from the 17th August 1987.